under the control of the India Tourism Development Corporation, the public undertaking in his Ministry, to

ensure its better working and thereby cut down its overheads; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): (a) Yes, Sir.

- (b) The allegations mentioned in the news item were investigated and it was found that there was no substance in them.
- (c) and (d). Yes, Sir. This question was considered and taking all relevant factors into account it was decided to keep the identities of Hotel Corporation of India Ltd. and India Tourism Development Corporation separate.

## Pakistan Efforts to Make Bomb

- 1290. SHRI A.P. SETHI: the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government are aware that United States of America has expressed its feeling that Pakistan has not abandoned - its efforts to make the atom bomb and that any nuclear activity by the South Asian country would be counterproductive;
- (b) whether it is a fact that Mr. Richard P. Cronin, an expert on South Asian Affairs, had recently visited India and expressed his views in this regard;
- (c) whether he has also said that U.S. Government had told Pakistan not to make the bomb and instead depend on Washington for its security; and
- (d) if so, the details regarding his views in this regard?

compliance with safety codes and standar's during the design, construction and operation of nuclear facilities Nuclear Power Board has been constituted to implement the nuclear power programme in the country including design, engineering, construction and operation of nuclear power stations.

- It should be noted that no fatalities resulted from the Three Mile Island incident. Reports by the concerned U.S. authorities regarding the incident at Three Mile Island have been received and studied by the authorities in India. Besides, immediately after the Mile Island incident the Department of Atomic Energy constituted a Committee to draw appropriate lessons from the incident. These lessons have been applied in the design, construction and operation of nuclear power plants in India
- (c) The Department of Atomic Energy participates in open discussions on nuclear safety and continues to make relevant information available to the public.

## Bungling in Centaur Hotel

- 1289. SHRI SANAT KUMAR MANDAL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether his attention has been drawn to the news items appeared in the Hindustan Times, New Delhi dated the 15th January, and 16th February, 1985 pointing out alleged financial bungling, misuse of materials, misuse of foreign exchange and other irregularities in the Centaur Hotel, Delhi.
- (b) if so, whether he got the matter investigated and fixed responsibility for the various irregularities pointed therein: the outcome thereof and remedial measures taken:
- (c) whether Government had at any stage considered a proposal to bring the Centaur Hotel at Bombay and Delhi